

any loan so far. As soon as they utilise these existing stocks, a loan may be necessary.

Shri B. K. Das: By what time are the cultivators including the sharecroppers required to pay the price of these fertilisers, and may I know whether it is in the form of produce or cash money?

Shri Kidwai: Some States may accept produce, and some others cash money. But we have stipulated that the loans should be repaid by 30th June 1954.

Shri Sarangadhar Das: My question has not been answered. I wanted information about the marketing of fertilisers, and how the loans are given to the peasants, whether through the Government or through some other company.

Shri Kidwai: That has been explained just now. It is through the Government. But a scheme is under consideration that the fertiliser factory itself will create a marketing board, and then we will have to consider how the loan is to be advanced. Perhaps it will have to be done through the marketing board.

Shri Punnoose: May I know, Sir, why no short term credit facilities are allowed to States like Travancore-Cochin? Is it because they have not applied for them?

Shri Kidwai: We had provided for a loan of about Rs. 8 crores. Only Rs. 4.8 crores have been utilised. Whenever Travancore-Cochin wants any fertiliser and approaches us, it will be supplied.

ठाकुर जुगल किशोर सिन्हा : क्या सरकार ने इस बात का इन्तजाम किया है कि किस तरह की जमीन में किस तरह का फर्टिलाइजर डालने से फायदा होगा इस की जानकारी किसानों को कराई जाय ?

श्री किदवाई : खयाल यह है कि किसान बुद उस जमीन के लिये फर्टिलाइजर न लेंगे

जिस का कोई इस्तेमाल न हो। लेकिन हर स्टेट में ऐग्रीकल्चर डिपार्टमेन्ट इस का इन्तजाम करता है और बतलाता है कि फर्टिलाइजर को कैसे यूज किया जाय, कहाँ यूज किया जाय और किस वकत यूज किया जाय।

ठाकुर जुगल किशोर सिन्हा : क्या सरकार को मालूम है.....

उपाध्यक्ष महोदय : नहीं मालूम है।

Shri M. D. Ramasami: May I know, Sir, what steps have been taken to popularise fertilisers and with what result? May I also know what is the consumption for 1952-53?

Shri Kidwai: We are just now dealing with the consumption of loans. It is Rs. 4.8 crores.

NATIONAL HIGHWAYS

*970. **Prof. D. C. Sharma:** Will the Minister of Transport be pleased to state:

(a) the total amount spent for the development of National Highways in the States of the Punjab, Pepsu and Himachal Pradesh during the year 1952-53;

(b) the amounts allotted for these States for 1953-54; and

(c) whether it is contemplated to undertake any new constructions?

The Deputy Minister of Railways and Transport (Shri Alagwan): (a) and (b). A statement giving the required information is placed on the Table of the House. [See Appendix V, annexure No. 11.]

(c) Yes.

Prof. D. C. Sharma: I have not got the statement which is laid on the Table of the House, Sir. How can I ask questions? I think, Sir, such statements should be supplied to the person who has asked the question so that he can study them. Now the hon. Minister says that he has laid it on the Table of the House.

Mr. Deputy-Speaker: Now, the practice is this. Hon. Members who table questions will take care to go to the Notice Office. All the statements are given there in advance, and they are also put on the Notice Board saying these are all the questions for which answers have been laid at the Notice Office.

Shri T. K. Chaudhuri: May I point out, Sir, that somehow or other the practice of putting it on the Notice Board on the eastern side of the lobby has been discontinued?

Shri V. P. Nayar: There is something else also, Sir. Only one copy is kept in the Notice Office and many Members want to go through it. We have hardly 15 minutes to go through it and sometimes the statements run to pages. It is not possible to go through them in the circumstances.

श्री पी० एन० राजभोज : दूसरी बात यह है कि बहुत से क्वेश्चन्स का जवाब टेबल पर रख दिया जाता है। उस से हम एक दम से कैसे पता लगा सकते हैं कि वहाँ क्या क्या है ?

उपाध्यक्ष महोदय : आप नहीं देखते हैं। बोर्ड पर सब कुछ है।

श्री पी० एन० राजभोज : यहाँ टेबल आफ दि हाउस पर देखने से क्या होता है ? हमें घर पर जवाब मिलना चाहिए।

उपाध्यक्ष महोदय : नोटिस बोर्ड पर देखने से पता चल सकता है। आप को यहाँ आ कर पुकार नहीं करनी चाहिये।

I will see to it that with respect to important statements about 6 copies are supplied to the Notice Office. I will also look into the shifting of the notice and putting up the notice here. I will look into all these.

Shri Gidwani: May I suggest, Sir, that a copy of the reply be sent previously along with the agenda?

Sardar A. S. Saigal: Sir, the time for supplementaries may not be taken up in this way. We can discuss this matter afterwards.

Mr. Deputy-Speaker: Very well.

Shri Gidwani: What I was submitting was that the statement may be sent to the Member who has sent the question along with the agenda.

Mr. Deputy-Speaker: That is not usual. Let me see.

Shri Alagesan: With your permission, Sir, I can read the statement. It is not a long one.

Prof. D. C. Sharma rose—

Mr. Deputy-Speaker: The hon. Member has not looked into the statement. How is he going to ask questions?

Prof. D. C. Sharma: I am going to ask a very simple question of the hon. Minister. What new constructions are we going to have in hand so far as these States are concerned? It is a very small question requiring a very small answer.

Shri Alagesan: I did not follow the question, Sir.

Mr. Deputy-Speaker: The answer is in (c).

Shri Alagesan: I said 'Yes'.

Prof. D. C. Sharma: May I know, Sir, what is the new construction programme?

Mr. Deputy-Speaker: Order, order. The hon. Member has not looked into the statement. I cannot allow such questions. The time of the House cannot be wasted like this. Hon. Members must be more alert.

Prof. D. C. Sharma: But he is willing to answer, Sir.

Mr. Deputy-Speaker: No, no. I am not going to allow it in spite of the fact that the hon. Minister is willing to answer. The time of the House is not exclusively in the hands of the Minister.

Shri Heda: May I know, Sir, what is the principle that is applied while making allotments of money to the different States?

Shri Alagesan: Sir, it depends upon the needs and requirements of the various States. They make a report and then it is done.

Shri Nanadas: May I know, Sir, the total mileage of roads tarred and cemented in Punjab, PEPSU and Himachal Pradesh during 1952-53?

Shri Alagesan: I would require notice.

Shri N. M. Lingam: May I know, Sir, if the tempo of Expenditure on the construction of national highways in these three States is in accordance with the schedule envisaged in the Five Year Plan?

Shri Alagesan: Yes, Sir.

Shrimati A. Kale: May I know, Sir, whether Madhya Pradesh comes into the picture in this?

Mr. Deputy-Speaker: Madhya Pradesh is not in the question at all.

Shri M. D. Joshi: May I know, Sir, the total mileage of new national highways contemplated to be constructed in the year 1953-54?

Shri Alagesan: For that also, I would require notice.

BRIDGES IN PUNJAB

*971. **Prof. D. C. Sharma:** Will the Minister of Transport be pleased to state:

(a) whether any new bridges are going to be constructed in the Punjab during the next three years; and

(b) whether the Central Government have received any representation in this connection?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) It is presumed that the question relates to the National Highways in the Punjab for which the Government of India have accepted financial liability provisionally. A number of bridges on these highways are proposed to be constructed during the next three years.

(b) No.

Prof. D. C. Sharma: May I know, Sir, if the Government of the Punjab

have sent a representation to the Ministry here to the effect that a bridge at Soan near Una is a great necessity for several reasons?

Shri Alagesan: Yes, Sir; that bridge is on a State highway and as such, we cannot take any responsibility for the construction of that bridge.

Prof. D. C. Sharma: May I know, Sir, if the Government of India have received any representation from the Punjab Government that a bridge near Guler in the Kangra district is a great necessity because it has some strategic importance?

Shri Alagesan: Yes, Sir. But it is on a State highway and not on a national highway.

Prof. D. C. Sharma: May I know, Sir, if the Government of India have received any representation from the Government of the Punjab that a bridge near Dera Gopipur is a great necessity on account of its trade and strategic importance?

Mr. Deputy-Speaker: How does he expect the hon. Minister to remember all these places and bridges thereon?

Prof. D. C. Sharma: The hon. Minister is in charge of transport over the whole of this country and he should know all these things.

Shri Alagesan: It is on a State highway, Sir.

BLOODMEAL FOR MANURIAL PURPOSES

*973. **Shri S. C. Samanta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any attempts have been made to utilise animal blood from slaughter houses for manurial purposes;

(b) whether any experiments were carried out to find out the manurial contents in the blood;

(c) the estimated quantity of blood that can be gathered annually for this purpose in India; and